BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No.26/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th October 2017, 10.30 A.M

| Name of the Company       | Sajan Kumar Bhagat HUF & OrsVersus-  |
|---------------------------|--|
| Under Section             | Kamini Ferrous Limited & Ors. 241/242  |
| No. Representa            | nation of Authorized Appearing on behalf of Signature with date  |
| . CS. SANJAY              | (PCS)  (PCS) |
| · NIBHATA                 | DASGUPTA, ADV  |
| . SHAUNAK<br>I. PRITHA BI | DSU, ADU PENINOMERS 4.161A   |
| RHISCHREF                 | MUKHERZEE, ADV   |
|                           |  |
|                           | P.T.O.   |

## ORDER

Ld. Counsel for the petitioners and the respondents are present.

List the matter on 24/11/2017. Interim order passed earlier shall continue till next date of hearing.

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(Jinan K.R.) Member (J) 5d/-

(Vijai Pratap Singh) Member (J)

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